

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH NEW DELHI

O.A. No. 2098/88.

New Delhi, this Seventh day of January, 1994.

HON'BLE MR. J.P.SHARMA, MEMBER(J)
HON'BLE MR. B.K.SINGH, MEMBER(A).

1. Shri P.C.Srivastava	All Deputy Inspectors General of Police, CBI, C/o: Block 3, CGO Complex, Lodhi Road, New Delhi-110003.
2. Shri K. Madhavan	
3. Shri S. Sen	
4. Shri Raghuvendra Narain Sinha	
5. Shri O.P.Sharma	
6. Shri Ravendra Narain Sinha	

-...Applicants

Versus

1. Union of India,
Through Secretary,
Department of Personnel & Training,
Ministry of Personnel,
North Block, New Delhi.
2. Ministry of Finance,
Department of Expenditure,
Through Secretary,
Govt. of India,
North Block, New Delhi.
3. Director,
Central Bureau of Investigation,
Block 3, CGO Complex,
Lodhi Road, New Delhi-110003.

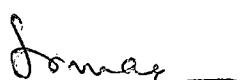
...Respondents

O R D E R (ORAL)

Hon'ble Mr. J.P.Sharma, Member(J):

None appears for the applicants. The case is
dismissed in default.


(B.K.SINGH)
MEMBER (A)


(J.P.SHARMA)
MEMBER (J)

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